

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


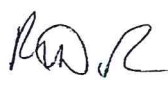
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/192/IB/2018  
NAME OF THE PETITIONER(S) : ARJUN CHEMICALS PVT LTD  
NAME OF THE RESPONDENT(S) : MSP PAPER MILL PVT LTD  
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1.	Kunarpal R Chopra	Counsel for Respondent	
2.	ROHAN RAMSARAN	Counsel for Petitioner	

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor has prayed for time to file a memo for settlement between the parties. At request, time is enlarged. Put up on 10.08.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)